

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

10

O.A. No. 1729 of 1992

New Delhi, dated this the 8<sup>th</sup> October 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Raj Nath,  
Head Constable,  
No.11119/DAP, 10th Bn.,  
New Delhi.

... APPLICANT

(None appeared)

VERSUS

1. L.G. of Delhi,  
Raj Niwas,  
Rajpur Road,  
Delhi.

2. Commissioner of Police,  
Police Headquarters,  
New Delhi.

3. DCP/Headquarters, Delhi.  
Delhi Police,  
New Delhi.

... RESPONDENTS

(By Advocate: Shri S.K.Gupta proxy counsel  
for Shri B.S.Gupta)

J U D G M E N T

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant seeks quashing of impugned orders dated 12.1.88 (Annexure D); 21.1.91 (Annexure H); and 20.4.92 (Annexure J); and placement in list 'B' w.e.f. 25.5.88 with promotion as Head Constable w.e.f. 1.9.88 i.e the date his immediate junior was so promoted with consequential benefits.


2. On 15.7.97 we had heard applicant's counsel Mrs. Avnish Ahlawat and respondents' counsel Shri Gupta. On that date we had wanted to peruse the relevant records on the


2

basis of which respondents had asserted that applicant was placed on the list of persons of doubtful integrity in November, 1986 and hence could not be promoted as Head Constable w.e.f. 1.9.88. The next date fixed was 23.7.97 on which date respondents' counsel sought a short adjournment as the relevant records were stated to be not readily available. Thereafter the matter remained on Board.

3. The case came up on 19.9.97. None appeared for applicant. Shri S.K. Gupta showed us the relevant records on the basis of which applicant had been placed on the Secret List and pointed out that in terms of S.O. 265/87 applicant could not be promoted while his name was on Secret List. Admittedly after his name was transferred from Secret List to Agreed List w.e.f. 19.7.90 applicant was promoted as Head Constable w.e.f. 19.7.90.

4. Under the circumstances, no interference is warranted. The O.A. is dismissed. No costs.

  
(Mrs. LAKSHMI SWAMINATHAN)  
Member (J)  
/GK/

  
(S.R. ADIGE)  
Vice Chairman (A)